

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2739
(TO BE ANSWERED ON THE 20th March 2018)

PRIVATISATION OF INDIAN AIRPORTS

2739. SHRI AMAR SHANKAR SABLE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a): the number of airports in India handed over to the private companies for maintenance and operation, the details thereof;
- (b): whether Government is aware that as per the International Air Transport Association (IATA) the privatisation of airports is not satisfactory; and
- (c): whether Government is having any report about the problems, advantages disadvantages experienced due to privatisation of airports and if so, the details of the report?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): Airports Authority of India has awarded operation, management and development of Delhi and Mumbai airports to joint venture companies namely, Delhi International Airport Private Limited (DIAL) and Mumbai International Airport Private Limited (MIAL) respectively on long term lease basis for an initial period of thirty years, which is extendable upto another thirty years subject to satisfactory performance by DIAL and MIAL. Besides, Airports Authority of India has initiated the International Competitive Bidding Process for Operation and Maintenance of Select areas of Sardar Vallabhbhai Patel International Airport at Ahmedabad, Gujarat and Jaipur International Airport at Jaipur, Rajasthan. The Select Areas are as under:-

- i. Passenger terminal building including the airport operations control centre, fire control room, kerbside approach road and passenger boarding bridges.
- ii. Apron areas (not including the apron areas of the cargo terminal), including provision of ground handling services through approved ground handling agencies.
- iii. Surface car park.
- iv. All terminal approach roads including movement area between the terminal building and apron area.
- v. All other areas, structures, assets, equipment and machinery forming part of the Select Areas.

The request for proposals have been issued for both the airports and the last date for bid submission is 10.04.2018.

(b) & (c): No Sir. Government has no report regarding problems, advantages-disadvantages experienced due to privatisation of airports. In fact, by introduction of PPP model at airports has led to a significant improvement in the infrastructure which is reflected from the fact that all the PPP airports constantly feature among the top five global airports in their respective categories in the Airport Service Quality (ASQ) ratings published by the Airports Council International.
